

HCC No. 14/2020

**HIGH COURT OF KARNATAKA  
HIGH COURT BUILDINGS, BENGALURU – 1.  
DATED: 25<sup>th</sup> JANUARY 2022**

**NOTIFICATION**

**SUB:** Submission of sealed quotations for 6 Nos. Enterprise Named Host subscription / licenses for Zoom Meeting Hosts for Video Conferencing at Karnataka Judicial Academy– reg.

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It is hereby notified that, this office desires for 6 Nos. of Enterprise Named Host subscription / licenses for Zoom Meeting Hosts for Video Conferencing at Karnataka Judicial Academy from the authorised Zoom Partners located in Bengaluru only.

Therefore, all the Authorized Zoom Partners located in Bengaluru, may submit their sealed quotation mentioning their lowest rate for subscription / licenses per quarter for “Zoom Meeting Hosts for Video Conferencing” with superscription on the cover as **“QUOTATION FOR ENTERPRISE NAMED HOST SUBSCRIPTION / LICENSES OF ZOOM MEETING HOSTS FOR VIDEO CONFERENCING.** The Quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** on or before **01.02.2022.**

**BY ORDER,**

Sd/-

**(N. G. DINESH)  
REGISTRAR (COMPUTERS)**